

**Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification relating to “Restriction on the use of diacetyl as flavouring substance in oils and fats.**

**F.No. Stds/Additives-2/Notification/FSSAI/2018.-** In the Food Safety and Standards (Prohibition and Restriction on sales) Regulations, 2011, in regulation 2.3, for sub-regulation 2.3.15, after clause 6, following clause shall be inserted namely: -

“7. Restriction on the use of diacetyl as flavouring substance in oils and fats.”